

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7830
ANSWERED ON:16.05.2000
CENTRAL VIGILANCE COMMISSION
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether on February 16,2000 the Central Vigilance Commission has put on its website the names of 77 Indian Revenue Service Officials against whom the criminal proceedings or imposition of penalty for alleged acts of corruption;
- (b) whether this is the second list and the CVC had recommended criminal proceedings and imposition of major penalties against some officials;
- (c) if so, the details in this regard;
- (d) whether these officials mainly belong to the Customs, Central Excise and Income Tax; and
- (e) if so, whether the Government have given their permission to charge these officials ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D.SWAMI)

(a)to(e): Information is being collected and will be laid on the Table of the House.